

Dated:-21.09.2006.

**HON. MR. M. KANTHAIAH, MEMBER (J)**

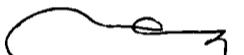
**HON. MR. P.K. CHATTERJI, MEMBER (A)**

Applicant in person and he has been identified by his counsel Shri D. Awasthi.

Shri Deepak Shukla for Shri N.K. Agrawal, Learned counsel for the respondents.

As the petitioner has made an endorsement in the main O.A. for not pressing his O.A. with liberty to file fresh O.A. and the same is recorded. Hence, the O.A. is dismissed as not pressed with liberty to file fresh O.A.

  
**M (A)**

  
**M (J)**

21-9-06